RESUME OF WORK DONE BY LOK SABHA

(ELÉVENTH LOK SABHA—FIRST SESSION) (PARTS I AND II)

(22nd May to 28th May, 1996) and (10th June, 1996 to 12th June, 1996) V



LOK SABHA SECRETARIAT NEW DELHI July, 1996/Asadha, 1918 (Saka)

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PREFACE

This publication contains a brief resume of work done by Eleventh Lok Sabha during the First Session consisting of two parts *i.e.* from 22nd May to 28th May and 10th June to 12th June 1996.

| New Delhi; | SURENDRA MISHRA, |
|---------------------|--------------------|
| July, 1996 | Secretary-General. |
| Asadha, 1918 (Saka) | |

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RESUME OF WORK DONE BY LOK SABHA DURING THE FIRST SESSION (PARTS I & II) MAY-JUNE, 1996

1. DURATION OF SESSION

PART I

| @22 May, 1996 |
|---------------|
| *28 May, 1996 |
| 7 days. |
| 5 days |
| 21 hours |
| |

PART II

| Date of Commencement | 10 June 1996 * |
|----------------------------------|---------------------|
| Date of Adjournment sine die | **12 June, 1996 @@ |
| Date of Prorogation | ***13 June, 1996 |
| Total Number of Days of Sittings | 3 days. |
| Number of Hours of Sittings | 15 hours 35 minutes |

[@] The first sitting commenced with the playing of National Anthem.

^{*} As Muharram was observed on Wednesday, the 29th May. 1996 instead of Tuesday, the 28th May, 1996, the Sitting of the House fixed on the 29th May, 1996 was cancelled and in lieu thereof the House met on Tuesday, the 28th May, 1996. The Session was originally scheduled to conclude on Friday, the 31st May, 1996. However, following resignation of the Council of Ministers on Tuesday, the 28th May, 1996, the House was adjourned sine die on that day.

^{**} Originally the Session was cheduled to conclude on the 11th June, 1996. But as per decision of B.A.C., the House met on the 12th June, 1996 to consider the motion of confidence in the Council of Ministers.

^{@@} The last sitting ended with the playing of National Song.

^{***} The First Session of Lok Sabha consisting of two parts commenced its sitting on the 22nd May, 1996 as was prorogued on the 13th June, 1996.

Committees other than Financial and Standing Committees 2. COMMITTEES

| S. Name of Committee | No. of Sittings | Duration H. M. | No. of Duration Average Sittings H. M. %age of Attendance | Study Tours/ Local Visits Under- | Report Presented | Remarks |
|------------------------------------|-----------------|-------------------|---|----------------------------------|---------------------|--|
| Business Advisory Committee | - | 0 55 | 73 33 | | 1 | 1 |
| Committee on Government Assurances | R | 1 | 1 | ı | - | 39th Report of CGA (10th Lok Sabha) was presented by the Secretary-General on 27th May, 1996 |

3

3. MOTIONS
(i) Motions for Election of Speaker

| ᇙᇴ | Brief Subject | Under Rule | Proposer | Seconder | Date of Election | Decision of the House |
|----|--|---------------|---|--|---------------------|--|
| - | 2 | 3 | 4 | က | 60 | 7 |
| - | Choosing Shri Pumo A. Sangma as the Speaker of Lok Sabha | - | Shri Murasoli Maran | Murasoli Shri N.V.N. Somu | 23.5.1996 | Moved and adopted unanimously |
| ٥i | ÷ | _ | Shri B.B. Ramaiah Shri Ummareddy Venkateswartu | Shri Ummareddy Venkateswartu | \$ | Moved but not put to vote in view of motion at S. No. 1 having been adopted. |
| က် | \$ | ^ | Kum. Mamata Banerjee | Shri Manoranjan Bhakta | \$ | ę |
| 4 | \$ | 7 | Shri Priya Ranjan Dasmunsi | Shri D.S. Bhuria | \$ | ģ |
| κi | \$ | ^ | Shri Bijoy Krishna Handique | Shri Bijoy Krishna Shri T. Subbarami Handique Reddi | \$ | ę |
| 99 | ģ | 7 | Shri P.V. Narasimha Rao | Shri Sharad Pawar | \$ | ģ |
| ۲. | ÷ | 7 | Shri P.M. Sayeed | Shri Sontosh Mohan Dev | \$ | ģ |
| i | | | | | | |

| 7 | Moved but not put to vote in view of motion of S. No. 1 having been adopted. | ÷ | ģ | ¢ | \$ | \$ |
|---|--|---|----------------------------|--|-----------------------------|-------------------------|
| ω | 3.5.1996 Moved to vote in vote in vote in adopted. | \$ | \$ | \$ | \$ | \$ |
| ĸ | Shri Chaturanan Shri Rup Chand Pal 23.5.1996 Moved but not put to Mishra vote in view of motion of S. No. 1 having been adopted. | Shri P. Chidam- Shri S.R. Balaeubra- baram maniyan | Somnath Shri Srikanta Jena | Shri Mulayam Shri Beni Prasad Singh Yadav Verma | Shri Pramothes Mukherjee | Shri Giridhar Gamang |
| 4 | Chaturanan S | P. Chidam-S | 94. | Shri Mulayam S Singh Yadav V | Basudeb | Shri A.R. Antulay S |
| က | 7 Shri Mishra | 7 Shri baram | 7 Shri Chatt | 7 Shri Singl | 7 Shri Acharia | 7 Shri |
| 2 | Choosing Shri Pumo A. Sangma as the Speaker of Lok Sabha. | \$ | \$ | \$ | \$ | ŧ |
| - | eó | œi | 5 | Ë. | 5 i | <u>ಕ</u> |

(ii) Motions Under Rule 191

| S. N. S. | S.No. Brief Subject | Motion Name of under Rule Member | Name of Member who moved | Date(s) of Discussion | E I | Taken M | Time Taken Ministry/ Department H M concerned | Remarks |
|----------------|--|----------------------------------|--|---------------------------------|-------|------------|---|---|
| ← | Motion expressing Corridence in the Council of Ministers | 191. | Shri Atal Bihari 27.5.1996 Vajpayee 28.5.1996 | 27.5.1996 | 0- | 3 | Prime Minister's Office | P.M. announced his resignation on the Floor of the House. H.S., therefore observed that Motion had become |
| ٥i | Motion expressing Confidence in the Council of Ministers | 191 | Shri H.D. 11.6.1996 Deve Gowda 12.6.1996 | H.D. 11.6.1996 wda 12.6.1996 | 12 28 | | Prime Minister's Office | Adopted. |

MOTIONS UNDER RULE 191

SUMMARY

| ٦. | No. of notices received | 2 |
|----|--|----------------------|
| 2. | No. of motions admitted | 2 |
| 3. | No. of motions discussed | 2 |
| 4. | No. of motions remained part discussed | Nil |
| 5. | Total time taken | 23 Hours, 11 minutes |

4. OATH OR AFFIRMATION

| Number of members who made and Language in which oatt/affirmation made | Language in which oatt/affirmatic | n made Date on which oath/affirmation made | Naffimation made |
|--|-----------------------------------|--|------------------|
| SUCRCUDED THE DELIVERITHMENON | | | |
| 184 | Hindi | | |
| 8 | English | | |
| ဇာ | Assamese | | |
| æ | Bengali | | |
| 7 | Gujarati | | |
| 4- | Kannad | | |
| - | Konkani | | |
| 13 | Malyalam | | |
| _ | Manipuri | 22.5.1996 | |
| 8 | Marathi | | |
| - | Nepali | | |
| 6 | Oriva | | |
| 12 | Punjabi | | |
| 47 | Sanskrit | | |
| 89 | Tamil | | |
| 21 | Teluan | | |
| 7 | ndu (| | |
| 16 | Hindi | | |
| o, | English | | |
| - | Bengali | | |
| 4 | Kannad | 23.5.1996 | |
| ~ | Marathi | | |
| - | Oriya | | |
| - | Tamil | | |
| ••• | Telugu | | |
| | Orde | | |

| Number of members who made and Language in which oath/affirmation made. Date on which oath/affirmation made ubscribed the oath/affirmation. | 24.5.1996 | 10.8.1996 |
|---|-----------|--|
| made | | |
| oattvaffirmation | | |
| which | | |
| ge in | Hindi | Hindi English Kannad Kashmiri Urdu |
| Langua | _ | IWXIJ |
| Bud | | |
| made Ition | | |
| who | | |
| members the oath | | |
| Number of members who mad subscribed the outhfulfirmation | 2 | - c 2 539 |

*Excluding Shri Indrajit Gupta, Speaker, pro-tem who made affirmation in English before the President at Rashtrapati Bhawan on 22.5.1996.

5. OBITUARY REFERENCES

| | | | D age of | HING BANGE | 5 |
|--------------|---|-----------|-----------|------------|-----|
| + | | | A 130150 | Ï | ≥ |
| | Dr. Govind Das Richhariya | 18.3.1996 | | | |
| ` | (Member, Fifth Lok Sabha) | | | | |
| Š | Shri Tarun Kanti Ghosh | 24.3.1996 | | | |
| • | | | | | |
| Į | | 10.4.1996 | | | |
| | (Member, Third, Fourth and Fifth | ~ | | | |
| _ | Lok Sanha). | | | | |
| 7 | Shri Hukam Chand Kachwai | 21.4.1996 | 24.5.1996 | c | 0.5 |
| • | (Member, Third, Fourth, Fifth and Sixth Lok Sabha). | | | • | } |
| * | Shri Ram Swarup | 2.5.1996 | | | |
| _ | (Member, Third to Fifth Lok Sabha) | | | | |
| J. 6. | Shri Prakash Koko Brahm Bhatt | 11.5.1996 | | | |
| | (Member, Ninth Lok Sabha) | ` | | | |
| 7 | Dr. Neelam Sanjiva Reddy | 1.6.1996 | | | |
| _ | (Former President of India) | | | | |
| ₹ | Shri Ram Charan | 15.3.1996 | | | |
| • | (Member, Fourth Lok Sabha) | | | | |
|) | Shri Valmiki Choudhury | 28.3.1996 | 10.6.1996 | - | 90 |
| • | (Member, Fourth Lok Sabha) | | | |) |
| Ë | Shri D.D. Puri | 22.4.1996 | | | |
| , | (Member, Third Lok Sabha) | | | | |
| Ť | Shri P.A. Antony | 24.4.1996 | | | |
| \ | (Member, Eighth and Ninth Lok Sabha) | | | | |
| / 12. | Shri Vijay Pal Singh | 6.5.1996 | | | |
| | (Member, Fifth Lok Sabha) | | | | |
| | Shri Shyam Lal Kamal | 30.5.1996 | | | |
| _ | (Member, Tenth Lok Sabha) | • | | | |
| 3 | Shri Raghavendra Singh | 5.6.1996) | 12.6.1996 | 0 | 8 |
| | (Member, Sixth Lok Sabha) | | | | |

6. PANEL OF CHAIRMEN

| | A. 150 Manager | | | |
|------------|--------------------------|---------|--------------|--------|
| S.No. | Name of Member | | Date of Nomi | nation |
| *1. | Shri Indrajit Gupta | 7 | | |
| £2. | Smt. Vijaya Raje Scindia | . 1 | | |
| £3. | Shri Chitta Basu | 1 | | |
| £4. | Shri P.M. Sayeed | \ | 27.5.1996 | |
| 5. | Shri Nitish Kumar | ſ | | |
| 6. | Smt. Geeta Mukherjee | 1 | | |
| 7 . | Prof. Rita Verma | 1 | | |
| | | <i></i> | | |

Appointed by the President on 18.5.1996 under article 99 of the Constitution before whom Members could make and subscribe oath or affirmation.

ENominated by the Speaker pro tem on 22.5.1996.

^{*}Speaker pro tem

7. PAPERS LAID ON THE TABLE

| (a) | By Government | | | | | | | | | | | | 22 |
|-----|-------------------|--|--|--|--|--|--|--|--|--|---|---|----|
| (b) | By Private Member | | | | | | | | | | , | N | IL |

8. PRESIDENT'S ADDRESS

| | | | | . | | • | | 4 |
|-----------------|------|---------------------|-----------|--------|-------------|-----------|-------------------------|----------|
| Date of Address | Date | TDate of discussion | | ō | ō O Ž | Motion of | Motion of 1 ime taken r | ج |
| | | on Motion of | moved and | Amend- | Amend- | Thanks | | message |
| | | Thanks | | ments | ments | adopted | | reported |
| | | | | Tabled | carried | 6 | | 6 |
| 24-5-1996 | | 1 | | 0,2 | I | 1 | I | |
| | | | | | | | | |

*The Motion of Thanks was not moved till 12 June, 1996, the day when the House was adjourned sine die. Consequently, on prorogation of Lok Sabha on 13 June, 1996, the Motion lapsed.

9. RESIGNATION OF MEMBERS

| gi Bij | Negae | Si. No. Name of Member | State | Constituency | Date from which accepted by Speaker | Remarks |
|-----------|---------|---------------------------|-------------------|------------------------|-------------------------------------|---|
| <u>-</u> | Shri Bi | Shri Biju Patnaik | Orissa | Cuttack | 21-5-1896 | Consequent on their election |
| લં | SP. | Shri Atal Bihari Vajpayee | Gujarat | Gandhi Nagar 21-5-1996 | . - | from more than one consti- tuency. |
| | | | | | - | Announcement was made in the House on 22-5-1996. |
| က် | E C | Shri P.V. Narasimha Rao | Andhra Pradesh | Nandyai | 23-5-1996 | Consequent on his election from more than one constituency. |
| | | | | | - | Announcement was made in the House on 23-5-1996. |

10. SITTINGS OF LOK SABHA

| SI. No. | Subject | Date | Remarks |
|------------|---|-----------|---|
| 1. | Cancellation of sitting fixed for 29 May, 1998 and fixation of sitting on 28 May, 1996. | 24.5.1996 | The Speaker announced that as Muharram would be observed on Wednesday, the 29th May, 1996 instead of Tuesday, the 28th May, 1996, the sitting of the House fixed on the 29th May, 1996 might be cancelled and in lieu thereof the House might sit on Tuesday, the 28th May, 1996. |
| 2. | Fixation of sitting on 12 June, 1996. | 11.6.1996 | The Speaker announced that as per dicision taken in the meeting of Business Advisory Committee held on 10 June, 1996 the Lok Sabha would also sit on Wednesday, the 12th June, 1996 for discussion on Motion of confidence in the Council of Ministers. |

11. SPEAKER/CHAIRMEN
Announcement/Observation/Reference

| Date | 12.6.1986 | |
|---------|--|--|
| By whom | The Speaker and the Prime Minister | |
| Subject | 'aledictory references on the conclusion of ne first Session of Eleventh Lok Sabhe. | |

12. STATEMENTS

(i) Matters under Rule 377

Position regarding receipt of replies from Ministries concerned during Eleventh Lok Sabha as on 4.7.1996

| | Total Number of matters raised | No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat | Percentage of replies sent to members by the Minister |
|--|--------------------------------|--|--|
| First Session 22.5.1996 to 2.6.1996 | 23 | | |

(ii) Statement indicating matters raised after *Question Hour and before taking up of the listed business and time taken thereon during the first session (Parts I and II) Eleventh Lok Sabha

| Date | Number of | Number of | Time Taken |
|-----------|----------------|---------------|------------|
| | matters raised | members who = | Н. М. |
| 2.5.1996 | NIL | NIL | NIL |
| to | | | |
| 24.5.1996 | | | |
| 27.5.1996 | 7 | 9 | 0 17 |
| 28.5.1996 | 1 | 3 | 0 5 |
| 10.6.1996 | NIL | NIL | NIL |
| 11.6.1996 | 2 | 4 | 0 16 |
| 12.6.1996 | 24 | 25 | 1 00 |
| | 34 | 41 | 1 38 |

13(I) STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING PART I OF FIRST SESSION OF ELEVENTH LOK SABHA

| Business | Time | take | 1 | Percentage to the total time taken |
|---|------|------|---|------------------------------------|
| | Н | М | | |
| *MATTERS OF URGENT PUBLIC IM- PORTANCE RAISED AFTER THE QUESTION HOUR | 1 | 16 | • | 6.0 |
| MATTERS UNDER RULE 377 | 0 | 08 | L | 1.0 |
| MOTION UNDER RULE 191 | 10 | 43 | J | 51.0 |
| OATH OR AFFIRMATIONS | 6 | 30 | • | 31.0 |
| OTHER MATTERS such as Papers laid on the Table, Obituary References, Points of Order. | 2 | 23 | | 11.0 |
| TOTAL: | 21 | 00 | | 100.0 |

^{*}There was no Question Hour during the Session.

13(ii) STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTED DURING PART TOF FIRST SESSION OF ELEVENTH LOK SABHA

| Business | Time | e taken | Percentage to the total time taken |
|---|------|---------|------------------------------------|
| | Н | М | |
| *MATTERS OF URGENT PUBLIC IM- PORTANCE RAISED AFTER THE QUESTION HOUR | 0 | 22, 5 | 2.0 |
| MATTERS UNDER RULE 377 | 0 | 16 🛩 | 2.0 |
| MOTION UNDER RULE 191 | 12 | 28 1 | 80.0 |
| OATH OR AFFIRMATIONS | 0 | ، 90 | 1.0 |
| OTHER MATTERS such as Papers laid on the Table, Obituary References, Points of Order etc. | 2 | 18 | 15.0 |
| TOTAL: | 15 | 33 | 100.0 |

^{*}There was no Question Hour during the Session.